

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)77/6/HDB/2016
NAME OF THE COMPANY	Basai Steels & Power Limited(OC)
NAME OF THE PETITIONER(S)	Bharat Steel Industries (CD)
NAME OF THE RESPONDENT(S)	Basai Steels & Power Limited
UNDER SECTION	Sec 6 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

G. Bhupesh — Advocate — 9966622805 — for IRP.

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ORDER

Heard, Mr.G.Bhupesh, Advocate on behalf of IRP.

The IRP is already filed the application and due to inconvenience, IRP is not attended today and post the case on 17-11-2017.

Case is posted to 17-11-2017.


Member (T)


Member (J)